

Sr.Civil Judge and JMFC,Pavagada
Sri.Hanumanthappa V
Sr.Civil Judge and JMFC, Pavagada
Cause List Date: 26-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	O.S. 34/2015 (SUMMONS)		Vs	
2	M.V.C. 1062/2018 (SUMMONS)		Allu Anjaneyulu Vs G. Adinarayana	Srinivasa Naidu K V
3	M.C. 66/2019 (SUMMONS)		Smt. Suvarna.V.N Vs Jagadekaveera	P.V.YAGNANARAYANA
4	S.C. 1/2020 (SUMMONS)		N.Narasimhappa Vs Thippamma	I.S.AKALAPPA
5	M.C. 44/2020 (SUMMONS)		Sri. Ravi.S Vs Venkateshwari	ADINARAYANA RAO
6	R.A. 46/2018 (NOTICE)		Narasimhamurthy Vs Kamalesh Singh	VENKATESHAPPA
7	O.S. 25/2018 (NOTICE)		M/s TCVK Rajagopal service station Vs M.Shivappa	M.BHAGAVANTHA
8	R.A. 107/2019 (NOTICE)		Mallappa Vs Hanumanthappa	P.S.SHIVAKKUMAR
9	M.C. 32/2020 (NOTICE)		Chandrnshokar Vs Mamta	P V Yagna narayana sharma
10	R.A. 31/2020 (NOTICE) IA/1/2020		Smt. Neela @ Neelaveni Vs K.Venudharaju	S.N.MURALIDHARA
11	R.A. 19/2018 (HEARING)		P.S.Shivakumar Vs P.S.Maranna dead by Lrs	VENKATESHAPPA
12	O.S. 31/2018 (HEARING)		Chikka Lakshmanna @ B.K.Lakshmanna Vs Chalepathi	M.NAGESH
13	FDP 1/2020 (HEARING)		Smt. R.Anilaraya Vs Smt. Kalpana	M.BHAGAVANTHA
14	M.A. 2/2020 (HEARING)		Manjunatha Vs G.C.Devi Prasad	P.S.SHIVAKKUMAR
ISSUE ARREST NOTICE / WARRANT TO JDR				
15	EX 22/2018 (HEARING)		Ranganatha Vs Hanumanthappa	D.PANDU RANGAPPA
16	EX 19/2020 (HEARING)		Hariprasad Vs B.R.Praveenkumar	D.R.RANGANATH

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
17	M.C. 15/2020 (A.D.R.)		Anji Vs Rajeswari	N.NAGENDRA REDDY
MEDIATION				
18	M.C. 49/2019 (A.D.R.)		Chandrashekhara Vs	S.N.MURALIDHARA
19	M.C. 53/2019 (A.D.R.)		Smt. Bharathi alias Chandrakala M.S.Shivakumar Vs	Meti Jagadish.P
20	M.C. 5/2020 (A.D.R.)		B.N.Vijayalakshmi Thimmaraju Vs	Sethyanarayana
21	M.C. 42/2018 (EVIDENCE)		Nil Krishnamurthy Vs	N.NAGENDRA REDDY
22	R.A. 38/2018 (ARGUMENTS) IA/1/2018		Roopa Venkataravanappa Vs	VENKATESHAPPA
23	R.A. 22/2019 (ARGUMENTS) IA/1/2019		Jayanabi Smt.Eramma Vs	M.BHAGAVANTHA
24	R.A. 55/2019 (ARGUMENTS)		Eranna Smt. Mailamma Vs	M.BHAGAVANTHA
25	R.A. 69/2019 (ARGUMENTS) IA/1/2019 IA/2/2019		The Junior Engineer, V.Nagappa Vs K.Doddeerappa	Nagabhushana
26	O.S. 64/2019 (ARGUMENTS) IA/1/2019		Vijaya Bank Now Bank of Baroda, Vs K.Thirupathaiiah	P.V.YAGNANARAYANA
27	R.A. 90/2019 (ARGUMENTS) IA/1/2019		Smt. Puttamma Vs Smt. Sannamma	S.R.VENKATARAMAREDDY
28	R.A. 97/2019 (ARGUMENTS)		Smt. Mujeeba Vs Kodandaramaiah	M.BHAGAVANTHA
29	O.S. 10/2020 (ARGUMENTS)		State Bank of India Vs Navyashree. K.H.	ANR P.V.YAGNANARAYANA
ARGUMENTS				
30	R.A. 48/2019 (ARGUMENTS) IA/3/2019 IA/1/2019 IA/2/2019		Smt. Bommakka by her SPA Holder Smt Bhagyamma W/o Muddanna Vs Smt. Marakka	M.BHAGAVANTHA
31	FDP 1/2017 (ORDERS) IA/1/2017		Manjunatha gupta Vs S.V.Venkatesha	Ramesha

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32	O.S. 14/2015 (EVIDENCE)		Ganganna Vs Venkataramappa	
33	O.S. 84/2016 (EVIDENCE)		G.Pruthviraj Vs Smt. Leelamma	
34	O.S. 36/2017 (EVIDENCE) IA/2/2017 IA/1/2017		Subbamma Vs Hanumanthappa @ Garaka Hanumanthappa	M.BHAGAVANTHA
35	O.S. 41/2017 (EVIDENCE) IA/1/2017		Adilakshmi @ Adilakshamma Vs Shivananda reddy	MEHABOOB BASHA
36	O.S. 14/2019 (EVIDENCE)		Smt. T. Kamala Vs D.Shivalingappa	S.N.MURALIDHARA
37	O.S. 63/2019 (EVIDENCE) IA/1/2019		Smt. Manjula Vs K.H.Rangareddy	P.V.YAGNANARAYANA
38	O.S. 8/2020 (EVIDENCE)		State Bank Of India Vs Dharmapala Yadav K.Y	P.V.YAGNANARAYANA
39	R.A. 32/2018 (ARGUMENTS) IA/1/2018		Hameed sab Vs Javeeda Naseema Khanum	S.N.MURALIDHARA
40	R.A. 43/2019 (NULL) IA/1/2019 IA/2/2019		Buddappa Vs The Chief Secretary	M.NAGENDRAPPA

Cases listed below are adjourned due to Covid 19

41	EX 4/2019 (NOTICE)	08-12-2020	Saraswathamma Vs Gangi Reddy	Krishnareddy P C
42	EX 8/2019 (NOTICE)	09-12-2020	D.Ambuja Vs K.B.Sanna Borappa	Ramesha
43	EX 4/2020 (NOTICE)	10-12-2020	Suvarnamma Vs R. Chandrappa	N.NAGENDRA REDDY
44	R.A. 45/2017 (SUMMONS) IA/2/2017 IA/1/2017	11-12-2020	Nagaraju Vs Rangappa	M.L.RAMAKRISHNA
45	M.C. 76/2018 (SUMMONS)	14-12-2020	D.Channakeshava Naika Vs S.Dhanalaxmi	R.N.Bharathi
46	R.A. 8/2020 (SUMMONS) IA/1/2020	15-12-2020	Obamma dead by Lrs Vs Narasappa	H.A.Prabhakara Reddy

Prl.CIVIL JUDGE AND JMFC,PAVAGADA
Sri.Bharath Yogeesh Karagudari
ADDL. CIVIL JUDGE AND JMFC
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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45PM				
1	C.C. 579/2013 (SUMMONS)		Y.N.HOSAKOTE PS Vs ERANNA	
2	P.C.R. 61/2020 (HEARING)		Ashok V.N. Vs V.Umesha	Shri A.S.Raghunandan
3	C.C. 192/2010 (callon)		Thirumani P.S. Vs Sreerama reddy	
4	Cri.Misc. 178/2020 (ARGUMENTS)		Jaggunaik. T Vs The Deputy Tahasildar	Shashi kiran C reddy
5	C.C. 132/2016 (NBW ISSUED)		STATE Vs RAMANNA	
6	C.C. 136/2017 (REISSUE OF NBW)		Bommanaika Vs B.Narayanaswamy	Mahaboob Basha
7	P.C.R. 71/2020 (Sworn Statement)		K.R Ravidnra Reddy Vs Mallehappa	N.NAGENDRA REDDY
Cases listed below are adjourned due to Covid 19				
8	C.C. 601/2019 (PLEA)	07-12-2020	Nagaraja.G Vs	P.V.YAGNANARAYANA
9	C.C. 424/2016 (Settlement)	08-12-2020	Smt. Lakshmi M.Ramakrishna Vs	N.NAGENDRA REDDY
10	P.C.R. 17/2018 (Settlement)	09-12-2020	Anil Sri Vasavambha Pathina Souhardha Sahakari Niyamitha Reptd. Manager Jhansi Vs	K.S.NAGARAJ
11	P.C.R. 8/2020 (Sworn Statement)	14-12-2020	Radhika R.N. S. Padmavathi Vs	Mahaboob Basha
12	P.C.R. 10/2020 (Sworn Statement)	14-12-2020	Manjunatha H Harisha Y.A Vs	Mahaboob basha
13	C.C. 52/2020 (NBW ISSUED)	15-12-2020	Hari Naik M Naveenkumar Vs	N.NAGENDRA REDDY
14	C.C. 54/2020 (RE-ISSUE SUMMONS)	16-12-2020	Senthil Kumar B.R. Rajanna Vs	N. Nagendra Reddy S.V.RAGHU
15	C.C. 340/2017 (SUMMONS)	17-12-2020	Mahesh Y.N.Hosakote PS Vs Jayamma	S.V.RAGHU

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45PM				
1	O.S. 38/2009 (SUMMONS)		NARASIMHAPPA Vs SMT. H.G.RATHNAMMA	MB
2	O.S. 320/2014 (SUMMONS) IA/1/2014		Mudlagiriyappa Vs M.Dasappa	I.R.L
AWAIT COMMISSIONER WARRANT/REPORT				
3	O.S. 582/2012 (SUMMONS) IA/1/2012		BORAPPA Vs P.N.NAGENDRASETTY	
4	O.S. 132/2013 (Settlement) IA/1/2013		VARADARAJU Vs SURYA NARAYANA SHETTY	P.V.Y
5	O.S. 244/2020 (HEARING) IA/1/2020		T.M Mukunda Vs Muthyalappa	S.N.MURALIDHARA
6	O.S. 322/2016 (EVIDENCE) IA/1/2016		Shevya naik Vs Govinda naik	V.SREERAMA
7	O.S. 334/2016 (EVIDENCE) IA/1/2016		B.M.Venkatappa Vs Nagappa	VENKATESHAPPA
8	O.S. 208/2018 (EVIDENCE) IA/1/2018		V.Nagappa Vs Ontimane Eranna @ Eranna	S.R.VENKATARAMAREDDY
CROSS EXAMINATION OF PW				
9	O.S. 274/2016 (EVIDENCE) IA/1/2016		Mengamma Vs T.Chowdappa	M.BHAGAVANTHA
10	O.S. 276/2016 (EVIDENCE) IA/1/2016		R.Venkateshappa Vs T.Chowdappa	M.BHAGAVANTHA
11	O.S. 278/2016 (EVIDENCE) IA/1/2016		Eshwaramma Vs T.Chowdappa	M.BHAGAVANTHA
PLNTF EVIDENCE				
12	O.S. 108/2017 (EVIDENCE) IA/1/2017		H.Ramanjineyalu Vs The Panchayath Development Officer	VENKATESHAPPA
13	O.S. 310/2012 (ORDERS) IA/1/2012		SRINIVAS C.G. Vs SMT.THIMMAKKA	
Cases listed below are adjourned due to Covid 19				
14	O.S. 116/2017 (EVIDENCE)	30-11-2020	B.Venkateshappa Vs SEI ADITI POWER PVT. LTD. Represented by R.Balaji Rangaram	Mallikarjunaiah RT

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11.00 AM to 02.00PM				
1	Crl.Misc. 375/2019 (ORDERS)		venkatappa Vs Tahasildar	ADINARAYANA RAO
Cases listed below are adjourned due to Covid 19				
2	Crl.Misc. 155/2020 (NOTICE)	30-11-2020	Hanumantharaya Vs The Chief Officer	P.RANGANATHAPPA
3	Crl.Misc. 205/2020 (HEARING)	30-11-2020	Narasamma Vs The Tahasildar	Ramanjaneya H
4	Crl.Misc. 206/2020 (HEARING)	30-11-2020	Marappa Vs The Chief Officer	R.HANUMANTHARAYA
5	Crl.Misc. 90/2020 (SUMMONS)	01-12-2020	R. Geetha Vs The Tahasildhar	S.N.CHANNAKRISHNA REDDY
6	Crl.Misc. 391/2015 (NOTICE)	04-01-2021	SMT. ARUNA @ SHANTHAMMA Vs GANGARJUNA	I.R.LAKSHMAIAH
7	C.C. 620/2019 (NOTICE)	04-01-2021	Pavagada Police Station Vs Gopala.	APP
8	C.C. 558/2019 (callon)	04-01-2021	Pavagada Police Station Vs Marappa	APP
9	C.C. 392/2020 (NULL)	04-01-2021	Y.N.Hosakote Police Station Vs Seenappa	APP
10	C.C. 194/2020 (SUMMONS)	11-01-2021	Pavagada Police Station Vs Madhu	APP
11	C.C. 729/2020 (SUMMONS)	11-01-2021	Pavagada Police Station Vs Nagendrappa	APP
12	C.C. 730/2020 (SUMMONS)	11-01-2021	Pavagada Police Station Vs Ashoka Kumara	APP
13	C.C. 731/2020 (SUMMONS)	11-01-2021	Pavagada Police Station Vs Ramesha	APP
14	C.C. 732/2020 (SUMMONS)	11-01-2021	Pavagada Police Station Vs Ravikumara	APP
15	C.C. 733/2020 (SUMMONS)	11-01-2021	Pavagada Police Station Vs Ravikumar	APP

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16	C.C. 734/2020 (SUMMONS)	11-01-2021	Pavagada Police Station Vs Kishora	APP
17	C.C. 735/2020 (SUMMONS)	11-01-2021	Pavagada Police Station Vs Gangadhara	APP
18	C.C. 736/2020 (SUMMONS)	11-01-2021	Pavagada Police Station Vs Shivappa	APP
19	C.C. 737/2020 (SUMMONS)	11-01-2021	Pavagada Police Station Vs Sri. Chalapathi	APP
20	C.C. 738/2020 (SUMMONS)	11-01-2021	Pavagada Police Station Vs Yogeesh	APP
21	C.C. 739/2020 (SUMMONS)	11-01-2021	Pavagada Police Station Vs Sri. Hemanth	APP
22	C.C. 740/2020 (SUMMONS)	11-01-2021	Pavagada Police Station Vs Mahabob Pasha	APP
23	C.C. 797/2018 (PLEA)	11-01-2021	Pavagada Police Station Vs Thippeswamy	APP

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02.45 PM to 05.45PM				
1	O.S. 351/2005 (SUMMONS)		H.R.Sreenivasamurthy Vs Smt.Gangamma	SNM
2	O.S. 129/2019 (SUMMONS) IA/1/2019		Laxmamma Vs Rathna	D.V.SHESHADRI
3	O.S. 199/2020 (SUMMONS) IA/1/2020		Smt. Manki Bai Vs Jathra Naik	P.V.YAGNANARAYANA
4	EX 24/2011 (NOTICE)		GIDDAPPA Vs AMMER SAB	
5	EX 53/2012 (NOTICE)		P.Thimmalah Vs Chandak Cherlappa	Ugra Moorthy
6	O.S. 195/2013 (NOTICE)		ANJINAMMA Vs NARASAKKA	U.M
7	O.S. 375/2013 (HEARING) IA/1/2013		BM NAGARAJAPPA Vs LAKSHMIDEVAMMA	MB.
8	O.S. 249/2020 (HEARING) IA/1/2020		Obalamma Vs Muthyalakka	Rajashekar N.R
9	O.S. 251/2020 (HEARING) IA/1/2020		Radhamma Vs Gangadhara	I.R.LAKSHMAIAH
10	EX 21/2009 (Await report)		G.K.Narayanappa Vs Venkataravanappa	
11	O.S. 1/2012 (EVIDENCE)		T.SATYANARAYANA Vs T.KESHAVAMURTHY	
12	O.S. 701/2012 (EVIDENCE) IA/1/2012		Kariyanna Vs Jayaramappa	R.Venkatesh
13	O.S. 137/2013 (EVIDENCE) IA/1/2013		S.B.HANUMANTHARAYA Vs S.B.GOVINDARAJU	M.L.R
14	O.S. 343/2013 (EVIDENCE) IA/1/2013		ASWATHAPPA Vs PANDURANGAPPA	R.V.
15	O.S. 219/2015 (EVIDENCE) IA/1/2015		Shambavi Vs Najanmma	M.BHAGAVANTHA
16	O.S. 239/2016 (EVIDENCE) IA/2/2016 IA/1/2016		Siddappa Vs C.Borappa	S.V.RAGHU

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17	O.S. 79/2017 (EVIDENCE) IA/1/2017		Sunkappa Vs Eranna	I.S.AKALAPPA
18	O.S. 397/2016 (Amendment of plaint)		Naganna Vs Sheeganna	I.S.AKALAPPA
19	O.S. 13/2017 (OBJECTION TO IA) IA/1/2017		N.A.Srinivasa Reddy Vs Ram Mohan	S.V.RAGHU
20	EX 6/2017 (NBW ISSUED)		Sale Kondappa Vs R.Ramalingappa	Narasimha
11.00 AM to 02.00PM				
21	O.S. 308/2001 (ARGUMENTS)		Anitha alias Thulasi Vs Rajagopala	SRI.M.NAGENDRAPPA
22	O.S. 27/2014 (ARGUMENTS) IA/1/2014 IA/2/2014		NIJAM ALI Vs B.S.BHARATH	M.NAGESH
23	O.S. 73/2015 (callon)		SRI SHANKAR RAO Vs SRI P.SATHYANARAYANA	UGRAMURTHY
24	O.S. 369/2015 (ARGUMENTS) IA/1/2015 IA/2/2015		HANUMANTHARAYAPPA Vs KOLUME ADEPPA	VENKATESHAPPA
25	O.S. 435/2014 (EVIDENCE) IA/1/2014		K.Hariprasad Vs FAKRUDDIN SAB	P.V.Yagnanarayana
26	O.S. 325/2015 (EVIDENCE) IA/1/2015		SMT. NAGAMMA Vs BOMMAJJAPPA	S.V.RAGHU
27	O.S. 125/2018 (EVIDENCE) IA/1/2018		Noor Jehan Vs Nagamani	P.V.YAGNANARAYANA
28	EX 64/2009 (DEFENCE EVIDENCE)		CHINTHALAIAH Vs N.V.CHANDRASHEKAR GUPTA	M.BHAGAVANTHA
29	O.S. 339/2018 (ISSUES) IA/1/2018 IA/2/2018		Kalyana Kumar , minor, repled by his natural guardian mother smt.Meenakshi Vs Smt. Anjinamma	I.R.LAKSHMAIAH
30	EX 63/2009 (HEARING ON IA)		VENKATARAVANAPPA Vs N.V.CHANDRASHEKAR GUPTA	M.BHAGAVANTHA
31	O.S. 279/2013 (Amendment of plaint) IA/1/2013		NAGARATHNAMMA Vs MUTHYALAMMA	A.N.R

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
32	O.S. 459/2013 (OBJECTION) IA/1/2013		VENKATESH Vs ANJINAPPA	M.B
33	O.S. 481/2013 (OBJECTION TO IA) IA/1/2013		MOHAMMED FAZLULLA Vs SMT. A.T.SARALAKUMARY	P.V.Y
34	O.S. 51/2014 (OBJECTION TO IA) IA/1/2014		K.VANAJAKSHAMAMMA Vs MUTHYALAMMA	S.N.MURALIDHARA
35	O.S. 385/2014 (HEARING ON IA) IA/1/2014		Borakka Vs Rathnaiah	S.N.MURALIDARA
36	O.S. 99/2016 (OBJECTION) IA/1/2016		S.M.Manjunath Vs Krishnappa	VENKATESHAPPA
37	O.S. 275/2016 (OBJECTION TO IA) IA/1/2016		Seethamma Vs Lakshmi bai	M.BHAGAVANTHA
38	O.S. 293/2016 (HEARING ON IA) IA/1/2016		Chikka venkatanna Vs Venkamaradi @ Venkareddy	ADINARAYANA RAO
39	O.S. 317/2016 (OBJECTION TO IA) IA/1/2016		M.V.Harish Vs Gurramma	RAJANNA
Cases listed below are adjourned due to Covid 19				
40	O.S. 257/2020 (FIRST HEARING) IA/1/2020	10-12-2020	Lakshmi Vs A Geethamma	S.R.VENKATARAMAREDDY
41	O.S. 195/2017 (EVIDENCE)	15-12-2020	T.Narasimhaiah Vs T.Hanumantharayappa	I.S.AKALAPPA
42	O.S. 103/2018 (EVIDENCE) IA/1/2018	22-12-2020	Smt.Akkamma Vs Smt.Honnurakka	M.BHAGAVANTHA
43	Misc 7/2018 (callon)	06-01-2021	Smt.Hanumakka Vs Hanumappa dead by Lrs. represented by Jayaramappa	ADINARAYANA RAO
44	EX 45/2018 (callon)	06-01-2021	Giriyamma Vs Narayanappa	S.N.CHANNAKRISHNA REDDY
45	EX 51/2018 (callon)	06-01-2021	Valya Naik Vs Narasimbappa	I.R.LAKSHMAIAH
46	EX 52/2018 (callon)	06-01-2021	H. Subbamma Vs Lakshmidevi	I.S.AKALAPPA
47	EX 54/2018 (callon)	06-01-2021	Marakka Vs Yalanagappa	UGRAMURTHY

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Sr. No. Case Number
64 O.S. 178/20

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
48	O.S. 187/2019 (callon)	06-01-2021	Hanumaiah@ Hanumappa @ Hanumanthappa Vs Sanjeevappa	S.R.VENKATARAMAREDDY
49	O.S. 239/2019 (callon) IA/1/2019	06-01-2021	Puttamma Vs Putteeramma	UGRAMURTHY
50	EX 59/2019 (callon)	06-01-2021	Smt. Padmakka Vs Ganganna	UGRAMURTHY
51	EX 69/2019 (callon)	06-01-2021	Smt. Susheelamma Vs Smt. Rajamma	I.S.AKALAPPA
52	O.S. 307/2019 (callon) IA/1/2019	06-01-2021	Smt.Ramanjinamma Vs Venkatappa	I.S.AKALAPPA
53	FDP 22/2019 (callon)	06-01-2021	Smt. Anusuyamma Vs Sri. Alpura Thimmanna	M.R.Nagabhushana
54	EX 74/2019 (callon)	06-01-2021	Vijaya Bank Reptd by its Branch Manager, Sri Ashwathanarayana Vs Abiteshavalu	S.V.RAGHU
55	O.S. 339/2019 (callon)	06-01-2021	S.Sanjeevappa Vs Laxmiddevamma	R.N.Bharathi
56	EX 86/2019 (callon)	06-01-2021	Rangaiah Vs K. R. Anand	D.R.RANGANATH
57	EX 31/2020 (callon)	06-01-2021	Narasimhamurthy Vs Akkamma	M.NAGENDRAPPA
58	O.S. 139/2020 (callon) IA/1/2020	06-01-2021	Mallikarjuna Vs Ramakka	M.NAGESH
59	O.S. 30/2019 (EVIDENCE)	07-01-2021	Sri. Mahalingappa M.R. Vs The Chief Secretary	Shashi kiran C reddy
60	O.S. 41/2019 (EVIDENCE) IA/1/2019	07-01-2021	J.Anjinappa Vs Lakshamma	P.V.YAGNANARAYANA
61	O.S. 45/2019 (EVIDENCE) IA/1/2019	07-01-2021	Smt. P.N.Leelavthamma Vs Smt. H.Umadevi	S.N.MURALIDHARA
62	O.S. 87/2019 (EVIDENCE)	07-01-2021	G.B.Basavaraju Vs Smt.Nagamani	I.S.AKALAPPA
63	O.S. 127/2019 (EVIDENCE) IA/1/2019	07-01-2021	Smt.Ramalakshamma Vs G.S.Hanumantharaya	M.BHAGAVANTHA

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
64	O.S. 179/2019 (EVIDENCE)	07-01-2021	Manjula Vs B.Venkatappa	M.NAGESH
65	O.S. 183/2019 (EVIDENCE)	07-01-2021	Mangalamma Vs Jayamma	M.NAGENDRAPPA
66	O.S. 191/2019 (EVIDENCE)	07-01-2021	Smt. P.N. Manjula Vs Smt. Lalitamma	P.V.YAGNANARAYANA
67	O.S. 243/2019 (EVIDENCE) IA/1/2019	07-01-2021	N.S.Ramalakshmi Vs Akkamma	I.R.LAKSHMAIAH
68	EX 79/2019 (EVIDENCE)	07-01-2021	Ramachandrappa dead by Lrs Kanthamma Vs Eranna dead by Lrs 1a)Smt.Nagamma	B.M.Rajashekhara
(O.S./0000197/1999)				
69	EX 31/2015 (callon)	07-01-2021	D.A.Krishna Vs K.A.RAMANJI	V.SREERAMA
70	EX 22/2017 (callon)	07-01-2021	State Bank of India Vs Shree Maruthi Purusha S.H.G.	P.V.YAGNANARAYANA
71	EX 30/2017 (callon)	07-01-2021	State Bank of India Vs Shree Radhaswamy Krushi S.H.G.	P.V.YAGNANARAYANA
72	O.S. 203/2017 (callon) IA/1/2017	07-01-2021	Mylarappa Vs Lakshminarasamma	I.S.AKALAPPA
73	EX 8/2018 (callon)	07-01-2021	The Manager ,Canara Bank Vs K.V.Shankarappa	S.R.VENKATARAMAREDDY
74	EX 22/2018 (callon)	07-01-2021	T.S.Roopa Vs Laxmiddevamma	M.NAGENDRAPPA
75	O.S. 327/2017 (SUMMONS) IA/1/2017	08-01-2021	Chithamma Vs Borappa	ADINARAYANA RAO
76	O.S. 397/2017 (SUMMONS) IA/1/2017	08-01-2021	Mahadevi G. Vs Sarojanma	I.S.AKALAPPA
77	O.S. 37/2018 (SUMMONS) IA/1/2018	08-01-2021	Prasannakumar Vs Obalappa	P.S.SHIVAKKUMAR
78	O.S. 295/2018 (SUMMONS) IA/1/2018	08-01-2021	A. Chandrashekhara Vs Venkatappa	Mallikarjunatah RT

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Sr. No. Cause

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
79	O.S. 318/2018 (SUMMONS)	08-01-2021	Ugra Narasimhappa Vs Lakshmaiah	UGRAMURTHY
80	O.S. 323/2018 (SUMMONS) IA/1/2018 IA/2/2018	08-01-2021	Smt. Jayamma Vs Smt. Sharanamma	ADINARAYANA RAO
81	EX 4/2019 (SUMMONS)	08-01-2021	N. Keshava Vs Dananjiah dead by his Lrs, repted Bhavani	N. NAGENDRA REDDY
82	O.S. 271/2019 (SUMMONS)	08-01-2021	Corporation Bank Vs B.R. praveen Kumar	S.R.VENKATARAMAREDDY
83	O.S. 317/2019 (SUMMONS) IA/1/2019	08-01-2021	Smt. Marakka Vs K. Hennurappa	M. BHAGAVANTHA
84	O.S. 157/2020 (SUMMONS) IA/1/2020	08-01-2021	Smt. Gangamma Vs Smt. Ramanjanamma	M. BHAGAVANTHA
85	O.S. 209/2020 (SUMMONS) IA/1/2020	08-01-2021	Roopa. M Vs Erappa	ADINARAYANA RAO
86	O.S. 215/2020 (SUMMONS)	08-01-2021	Nagamma Vs Doddakka	S.N.MURALIDHARA
87	O.S. 173/2020 (NOTICE)	08-01-2021	Rathamma Vs D. Narayanappa	Sri. N. Nagendra Reddy
88	O.S. 203/2020 (NOTICE)	08-01-2021	K Nagamani Vs Anjinappa	Mallikarjunaiah RT
89	O.S. 221/2020 (NOTICE) IA/1/2020	08-01-2021	Smt. Anjinamma Vs Smt. Gangarajamma	R.T.MALLIKARJUNAIAH
90	FDP 14/2020 (NOTICE) IA/1/2020	08-01-2021	Hanumantharayudu Vs Akkamma	Ramesha
91	O.S. 337/2017 (HEARING) IA/1/2017	08-01-2021	V.S.Nanjundappa Vs D.R.Gopal	P.V.YAGNANARAYANA
92	O.S. 245/2020 (HEARING) IA/1/2020	08-01-2021	P.Amir Sab Vs The karnataka Govt. D Group Employees Association.	M. BHAGAVANTHA
93	FDP 2/2019 (Await report)	08-01-2021	Lingappa Vs Ranga Reddy	Mallikarjunaiah RT
94	EX 20/2019 (Await report)	08-01-2021	H.T.Hanumantharayappa Vs Smt. Lakshamma	D.V.SHESHADRI

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95	O.S. 115/2014 (EVIDENCE) IA/1/2014	08-01-2021	Smt. Hanumakka Vs	R.V
96	O.S. 19/2016 (EVIDENCE) IA/2/2016 IA/1/2016	08-01-2021	B.R.Karegowda N.Ramachandra reddy Vs	M.BHAGAVANTHA
97	O.S. 107/2016 (EVIDENCE) IA/1/2016	08-01-2021	B.M.Lakshmireddy @ Lakshmana reddy M.C.Rajanna Vs	UGRAMURTHY
98	O.S. 431/2016 (EVIDENCE) IA/1/2016	08-01-2021	M.Shivanna Bhagyalakshamma Vs	MEHABOOB BASHA
99	O.S. 69/2017 (EVIDENCE) IA/2/2017 IA/1/2017	08-01-2021	Hanumantharayappa N.A.Adil Nawaz Vs	VENKATESHAPPA
100	O.S. 317/2017 (EVIDENCE)	08-01-2021	The Panchayath Development Officer Dodaghattappa Vs	N.NAGENDRA REDDY
101	O.S. 391/2017 (EVIDENCE) IA/1/2017	08-01-2021	Ramanjinappa D.K.Hanumantharayappa Vs	P.V.YAGNANARAYANA
102	O.S. 275/2018 (EVIDENCE) IA/1/2018	08-01-2021	D.R.Gopal Anitha Vs	UGRAMURTHY
103	O.S. 337/2018 (EVIDENCE) IA/1/2018	08-01-2021	Chiranjeevi N.A. Venugopal Vs	L.R.LAKSHMAIAH
104	O.S. 19/2019 (EVIDENCE)	08-01-2021	Smt. Lakshamma Raffika @ Raffikamma Vs	ANJINALIAH
105	O.S. 61/2016 (OBJECTION TO IA) IA/1/2016	08-01-2021	Nagarathamma Kadarappa Vs	N.NAGENDRA REDDY
106	O.S. 65/2016 (OBJECTION TO IA) IA/1/2016	08-01-2021	Nagappa E.S.Anil kumar Vs	L.Srinivasa babu
107	EX 46/2017 (OBJECTION)	08-01-2021	Manjunatha Mohanbabu.H Vs	S.N.CHANNAKRISHNA REDDY
108	EX 66/2017 (NBW ISSUED)	08-01-2021	Kenamma B.Swaranna Vs	K.S.NAGARAJ
109	EX 73/2017 (NBW ISSUED)	08-01-2021	Gadripalaiah Pavithamma @ Pavithra Vs	S.V.RAGHU
110	EX 27/2018 (NBW ISSUED)	08-01-2021	Viveka Venkataravanappa Vs	R.HANUMANTHARAYA
			Gopala	

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111	O.S. 269/2018 (HEARING ON IA) IA/1/2018	08-01-2021	Dhananjaya Vs Fakruddin	L.R.LAKSHMAIAH
112	FDP 24/2018 (OBJECTION TO IA)	08-01-2021	Aluvelamma Vs Sanneerappa	D.PANDU RANGAPPA
113	O.S. 301/2019 (OBJECTION) IA/1/2019	08-01-2021	veeralyathappa Vs Chandrappa	ADINARAYANA RAO
114	EX 80/2019 (OBJECTION)	08-01-2021	Bank of Baroda by Its Manager Vs Smt. S Gayathri	LAKSHMIKANTHAN